

broad Gauge during the Seventh Plan period;

(b) if so, what are the details of the plan and by when the work is proposed to be started and what is the estimated cost of the work; and

(c) if answer to part (a) above be in the negative, whether Government propose to undertake a survey in this regard?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY): (a) to (c) There is no proposal to convert Quilon-Madras M.G. line into B.G. except the Madurai-Virudhnagar (43Kms.) section, which is planned to be converted as part of the Karur Dindigul-Madurai-Manyachi Tuticorin-Tirunelveli B.G. line project. There is no proposal to take up the survey for the conversion of the entire line at present.

Procurement of wheat in Punjab

2589. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the *Times of India* of the 26 the June, 1984 regarding wheat procurement in Punjab;

(b) whether it is a fact that some Members of Parliament had written to the concerned Ministries on the subject and if so, what are the details thereof; and

(c) whether Government propose to increase the production of wheat and other farm products in the country, if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI S. M. SANJEEVI RAO): (a) Yes, Sir,

(b) Although some MPs have written about different aspects of wheat procurement, no specific communication regarding short-fall in wheat procurement in Punjab has been received in this Ministry.

(c). Yes, Sir, Govt. have been making continuous efforts to increase the production of wheat and other farm products.

Super-fast Express train between Mangalore and Madras

2590. SHRI V. GOPALSAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any representation for introduction of a super fast express train between Mangalore and Madras during the day; and

(b) if so, what are the details thereof and the action proposed to be taken in this regard?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY): (a) No such representation appears to have been received.

(b) Does not arise.

Withdrawal of restrictions on the movement of wheat

2591. SHRI VISHWA BANDHU GUPTA:

SHRI BHAGATRAM MANHAR;

SHRI KAMALENDU BHATTACHARJEE;

SHRI GHULAM RASOOL KAR;

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Federation of All India Foodgrain Dealers Association has urged Government to withdraw restrictions on the movement of wheat; and

(b) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): Yes, Sir.

(b) The present policy of the Government is to treat the entire country as a single zone for the movement of wheat. It has, however, been left to the State Governments to monitor such movements in the manner they deem necessary.

दिल्ली में आटा मिलों द्वारा उत्पादन

2592. श्री हुक्म देव नारायण यादव : क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि दिल्ली की आटा मिलों के मालिकों ने पिछले तीन वर्षों में उत्पादन कम दिखाया है जबकि उनके द्वारा बिजली का उपयोग ज्यादा किया गया है ;

(ख) क्या सरकार इस संबंध में जांच करने तथा उनके विरुद्ध आवश्यक कार्यवाही करने का विचार रखती है ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

इलेक्ट्रानिकी विभाग तथा खाद्य और नागरिक पूर्ति मंत्रालय में उपमंत्री (श्री एम० एस० संजीवी राव) : (क) सरकार के पास इस आशय की कोई रिपोर्ट प्राप्त नहीं हुई है कि पिछले तीन वर्षों के दौरान दिल्ली की फ्लोर मिलों के मालिकों ने उनके द्वारा की गई बिजली की खपत के अनुपात में कम उत्पादन किया है।

(ख) और (ग) प्रश्न नहीं उठते।

दिल्ली में उचित दर दुकानों के मालिकों द्वारा राशन के कम कोटे का सप्लाई किया जाना

2593. श्री हुक्मदेव नारायण यादव : क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि दिल्ली में सार्वजनिक वितरण प्रणाली के अन्तर्गत चल रही उचित दर दुकानें सड़ा हुआ गेहूं, घटिया चावल और चीनी सप्लाई कर रही है ;

(ख) क्या यह भी सच है कि राशन कार्ड-धारियों को राशन का पूरा कोटा कभी नहीं दिया जाता जब कि उनके राशन कार्डों में यह प्रविष्टि की जाती है कि वास्तव में उन्हें पूरा कोटा दे दिया गया है ;

(ग) क्या सरकार ने इस मामले में कोई जांच करवाई है और उन वितरकों के विरुद्ध जो दोषी पाए गए थे, कार्यवाही की है ; और

(घ) यदि कोई जांच नहीं करवाई गई है तो इसके क्या कारण हैं ?

इलेक्ट्रानिकी विभाग तथा खाद्य और नागरिक पूर्ति मंत्रालय में उपमंत्री (श्री एम० एस० संजीवी राव) : (क) जी, नहीं।

(ख) जी, नहीं।

(ग) और (घ) दिल्ली प्रशासन के अनुसार, जब भी किसी उचित दर की दुकान के दुकानधारी के खिलाफ किसी खाद्य कार्डधारी के खाद्य कार्ड में पूरा राशन दिए (हकदारी के अनुसार) दिए जाने के सम्बन्ध में प्रविष्टियां करने की शिकायत प्राप्त होती है, दिल्ली प्रशासन द्वारा इसकी जांच की जाती है और